

The information in respect of canneries engaged in canning other food-stuff is being collected.

POST OFFICES IN MYSORE STATE

140. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state the number of places in each hobli in each taluk in Mysore State that have a population of two thousand and more but have no post offices?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): Only five villages in Mysore State with a population of 2,000 and more have no post offices. A statement in this regard is placed on the Table of the House. [See Appendix V, Annexure No. 79.]

PROFITS EARNED BY DAIRY FARMS

141. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the names of the dairy farms and cattle-cum-dairy farms run by the Central Government which earn profits; and

(b) the profits earned by each of these farms during the year 1952-53?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) and (b). A statement giving the required information is attached. [See Appendix V, Annexure No. 80.]

MILK SUPPLY SCHEMES OF THE FOOD AND AGRICULTURE MINISTRY

142. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the places where the Ministry of Food and Agriculture are running milk supply schemes; and

(b) the sources from which each centre draws milk for supply?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) In Delhi only.

(b) The sources of procurement are:—

- (i) Villages in Delhi State.
- (ii) Co-operative Milk Supply Union Ltd., Meerut.
- (iii) State Mechanised Farm, Babugarh (U.P.)
- (iv) Cattle-Cum-Dairy Farm, Karnal.
- (v) Indian Agricultural Research Institute, New Delhi.

NUMBER OF TEXTILE MILLS WORKERS

143. SHRI D. NARAYAN: Will the Minister for LABOUR be pleased to state:

(a) the number of workers employed in the textile mills in the years 1947, 1949, 1951 and in June 1953; and

(b) the number of new textile mills which started working during the years 1948 to 1953?

THE MINISTER FOR LABOUR (SHRI V. V. GIRI):

(a)

Year	Average daily employment
1947 ..	10,94,846 (excluding Rajasthan)
1949 ..	11,37,624
1951 ..	11,13,614
June 1953 ..	7,10,097†

†Excluding the figures for Bihar, U. P., Punjab and West Bengal, which are not available.

(b) 1,003.

WATER SUPPLY SCHEMES IN HIMACHAL PRADESH

†122. SHRI C. L. VARMA: Will the Minister for HEALTH be pleased to state:

(a) how many water supply schemes were received from the Government of Himachal Pradesh for the approval of the Government of India during the years 1952-53 and 1953-54:

(b) how many of them have been sanctioned by Government and how many are still awaiting sanction;

†Postponed from 9th September 1953.

(c) what are the dates of receipt of each scheme by Government and what are the dates when they were sanctioned;

(d) whether it is a fact that many schemes have been held over for want of funds; what are the funds provided for these schemes in this year's budget; and

(e) whether Government are aware that the water supply schemes are financed on 50:50 basis and the villagers have deposited their share and that the schemes cannot be proceeded with due to absence of funds or non-receipt of sanctions from the Government of India?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a), (b) and (c). Four schemes were received from Himachal Pradesh Government during 1952-53; they are 'Nahan', 'Mandi', 'Theog' and 'Jogindernagar' Water Supply Schemes and the dates of receipt are 2nd January, 12th January, 16th February and 20th February 1953 respectively. No scheme has been received during the year 1953-54. These schemes were lacking in technical details and are still under scrutiny in consultation with the Himachal Pradesh Government.

(d) No funds have been provided for the current year and, therefore, the progress of these schemes has been held up for the time being. However, the Government of India will make every effort to provide for necessary expenditure from the existing Revenue grant to the Himachal Pradesh Government.

(e) Yes; three villages have deposited their share of the expenditure.

ANNOUNCEMENT RE FOREIGN AFFAIRS DEBATE

MR. CHAIRMAN: The Prime Minister has agreed to make a statement here which will be followed by a debate on Tuesday, the 22nd September, from 8.15 A.M. to 11.15 A.M. That will be three hours.

AN HON. MEMBER: On what?

MR. CHAIRMAN: On foreign affairs.

SHRI B. RATH: May we know when this session is going to close?

MR. CHAIRMAN: Well, we are awaiting the decision from the House of the People about the Estate Duty Bill.

LEAVE OF ABSENCE TO DR. M. D. D. GILDER

MR. CHAIRMAN: I have to inform hon. Members that the following letter has been received from Dr. M. D. D. Gilder:

"As I have not been keeping well of late, I regret I shall not be able to attend the Council sittings during this session. May I therefore ask you to request the House to be good enough to grant me leave for this session?"

Is it the pleasure of the Council that permission be granted to Dr. M. D. D. Gilder to remain absent from all meetings of the Council during its current session?

(No. hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPER LAID ON THE TABLE

APPROPRIATION ACCOUNTS (POSTS AND TELEGRAPHS) 1950-51 AUDIT REPORT

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Appropriation Accounts (Posts and Telegraphs) 1950-51 and the Audit Report, 1952, thereon.

[Placed in Library. See No. IV. O. 1 (48).]